

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

OA.No.115/99

Date of Order: 22-1-1999.

BETWEEN:

A.P.C.Sekhar Rao

... Applicant

AND

1. The Divisional Railway Manager,
(Broadguage) S.C.Railway,
Secunderabad.
2. The Senior Divisional Electrical
Engineer (T.R.D.), S.C.Railway,
Secunderabad.
3. The Divisional Electrical Engineer
(T.R.D./B.G.), S.C.Railway,
Kazipet.
4. The Assistant Electrical Engineer
(T.R.D.), Sirpur Khagaznagar,
Adilabad.

... Respondents

Counsel for the Applicant - Smt.C.D.Rukmini

Counsel for the Respondents - Mr.N.R.Devaraj, SC for Rlys

CORAM:

THE HON'BLE MR.JUSTICE D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER (ADMN.)

...

O R D E R

(per Hon'ble Mr.H.Rajendra Prasad,M(A))

Heard Smt.C.D.Rukmini, learned Counsel for the Applicant and Mr.N.R.Devaraj, learned Standing Counsel for the Respondents.

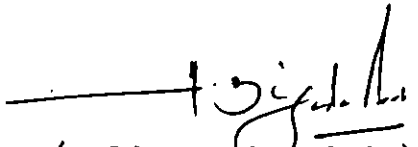
The Applicant was punished with the penalty of reduction by one stage in the time-scale of Rs.4000-6000 for a period of 3 years without cumulative effect, as a result of the proceedings initiated against him under Rule 11 of the Railway Servants (Discipline and Appeal)


Cm
22/1

.2.

Rules, 1968 on 26-8-98. The applicant has submitted an appeal to Respondent No.3 on 13-11-1998 against the said punishment.

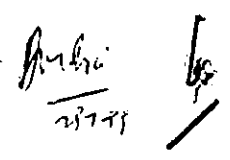
Respondent No.3 shall dispose of the appeal as per rules and law within a reasonable time. Thus, the OA is disposed of. No costs.


(H. RAJENDRA PRASAD)
Member (Adm.)


(JUSTICE D.H. NASIR)
Vice-Chairman

Dated: 22nd January, 1999.
(order dictated in the open court)

'SA'


23/1/99

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD,

THE HON'BLE MR. JUSTICE D.H. NASIR;
VICE - CHAIRMAN

THE HON'BLE H. RAJENDRA PRASAD
MEMBER (A)

THE HON'BLE R. RANGARAJAN
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESHWAR;
MEMBER (J)

DATED: 22/1/99

ORDER/JUDGMENT

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M.A./R.A/C.P.NB.
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O.A.NO : 115/99

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ADMITTED AND INTERIM DIRECTIONS,
ISSUED.

ALL THE DIRECTIONS ARE
DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
वैषम्य / DESPATCH
- 3 FEB 1999
हैदराबाद न्यायपीठ
HYDERABAD BENCH